(25)

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 13/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/129/2017

NAME OF THE PETITIONER(S)

: PANNEER SELVEN M &1

NAME OF THE RESPONDENT(S)

: VARIAR BENEFIT FUND LTD

UNDER SECTION

: 73(4)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

M-PANNEERSELVAN P-RALAISGEVI

0 0

Denositor

For Petitioner

ORDER

PCS representing the petitioner present. Petitioner in person present. The counsel for petitioner is directed to send private notice to the respondent for their appearance and for making submissions on the next date of hearing and file proof of the same by way of an affidavit. **The Registry is also directed to send notice to the respondent** for their appearance and for making submissions on the next date of hearing. Time extended at request. Put up on 05.12.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)